

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 766 of 2020

IN THE MATTER OF:

M/s Metal Gems

...Appellant

Versus

M/s Saranya Forgings & Engineers India Pvt. Ltd.

...Respondent

Present:-

For Appellant: None

For Respondent: None

ORDER
(Virtual Mode)

11.11.2020 None present. The Appellant to complete service on Respondent.

List the Appeal 'For Admission (After Notice)' on **23rd December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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